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**CENTRAL ADMINISTRATIVE TRIBUNAL,  
MUMBAI BENCH, MUMBAI**

**ORIGINAL APPLICATION No.276 OF 2020**

**Dated this Monday, the 07<sup>th</sup> day of September, 2020**

**CORAM: R.VIJAYKUMAR, MEMBER (A)  
RAVINDER KAUR, MEMBER (J)**

1. All India Naval Clerks'Association  
Through its the Secretary, Manoj Badkar  
Residing at P-19/01, SPDC Colony, Mankhurd,  
Mumbai 400 088.
2. Shri Rajesh D. Kamthe, O/S M1516N,  
Working at: INS Shivaji, Lonavala,  
Residing at Nishigandha, CHS Plot No.2,  
Bhangarwadi, Lonavala 410 401,  
Rajeshkhamthe1972@gmail.com.
3. Shri S.R.Kute OS M1578N,  
Working at : The Officer In Charge,  
Fleet Maintenance Unit  
Naval Dockyard Mumbai  
Residing at A-402, Urja Sankalp, CHS Plot No.20  
Near IT Park, Flim City Road Goregaon (E).
4. Shri Santosh H Phadtare, UDC, M2059W,  
Working at: The Admiral Superintendent  
Naval Dockyard Mumbai  
Residing at Ekta Vihar, Type-2, Block No.37,  
Room No.369, Sector 25, Belapur, Navi Mumbai 614  
santosh\_santy11@rediffmail.com.
5. Shri Kiran G Jagtap, UDC, M2103T,  
Working at: The Admiral Superintendent  
Naval Dockyard Mumbai  
Residing at Near Bamandongari Railway Station,  
Ulse, Navi Mumbai 410 210  
kiran2486jagtap@gmail.com.

6. Shri Sumit Kumar, UDC, M2108R,  
Working at: The Admiral Superintendent  
Naval Dockyard Mumbai  
Residing at Block 26, Room No.811, Sec 07,  
CGS Colony, Antop Hill, Mumbai 37  
sumitcandy1@gmail.com.
7. Shri Sushant Jayram Sawant, UDC, M2316K,  
Working at: The Logistics Officer Incharge  
Naval Pay Office, Mumbai  
Residing at B/201, 2<sup>nd</sup> Floor, Ratnasagar Hsg. Society  
Sudamanager, Kalwa Station Road, Thane 605.  
sushantsawant996@gmail.com.
8. Shri Hemant Suresh Chavan, UDC, M2415M,  
Working at: The Logistics Officer Incharge  
Naval Pay Office, Mumbai.  
Residing at 31/A, R.No.1105,T-2, Sector 7,  
SM Plot Road, Antop Hill, Wadala, Mumbai 400 037.  
heman.chavan@rediffmail.com - Applicants

(By Advocate Shri Kartikeya Bahadur)

**Versus**

1. Union of India through the Secretary,  
Ministry of Defence, South Block, New Delhi 110 011.
2. The Chief of Naval Staff For The Principal Director of  
Civilian Personnel Integrated Headquarters of  
Ministry of Defence (Navy), New Delhi 110 011.
3. The Flag Officer Commanding-in-Chief (for CSO(P&A))  
Headquarters Western Naval Command Ballard Pier,  
Mumbai 400 023. - Respondents

**ORAL ORDER**  
Per : R.Vijaykumar, Member (A)

This matter was heard today through videoconference, with  
the consent of the learned counsel for the applicant.

Heard the learned counsel for the applicant.

2. The learned counsel for the applicant was enquired as to how he has combined different categories of applicants in the same OA. For the purpose of dealing with an application, it is important that the categories of applicants have to be kept separate although the legal issue may be the same and although the OAs can be heard together.

3. The learned counsel for the applicants seeks three weeks to file two separate OAs. He is granted liberty of three weeks' time to file a fresh two OAs after withdrawing this OA, which he requests.

4. Hence, this OA stands dismissed as withdrawn. No costs.

(Ravinder Kaur)  
Member (Judicial)

(R.Vijaykumar)  
Member (Administrative)

kmg\*

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12/10/2020

